

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

DATE : 05.07.2018

Misc. Application No. 188 of 2018
In
Appeal Lodging No. 189 of 2018

1. Mohammed Salim
Residing at 31/2A Marquis Street,
Kolkata, West Bengal – 700 016.
2. Syed Akhtar
Residing at 31/1A Marquis Street,
Kolkata, West Bengal – 700 022.
3. Kaustabh Roy
Residing at 43, Russa Road, East First Lane,
Swiss Park, P. O. Tollygunge,
Kolkata, West Bengal – 700 033.
4. Debashish Bhattacharyya
Residing at 24 Parganas, Kolkata,
West Bengal – 700 111.
5. Srinibash Gosh
Residing at Memari D. V. C. Para,
Memari, Burdwan, Kolkata,
West Bengal – 713 146.
6. Mohammad Attaullah Khan,
Residing at 89/1, Collin Street,
63, Park Street, Kolkata,
West Bengal – 700 016.

..... Appellants

Versus

Securities and Exchange Board of India
Having its office at
L & T Chambers, 3rd Floor,
16, Camac Street, Kolkata – 700 017
West Bengal.

... Respondent

Mr. Uzair Z. Kazi, Advocate for the Appellants.

Mr. Pulkit Sukhramani, Advocate i/b The Law Point for the Respondent.

CORAM : Justice J. P. Devadhar, Presiding Officer

Per : Justice J. P. Devadhar (Oral)

1. Not on board. Mentioned by the appellants today.
2. By this misc. application appellants seek restoration of appeal which was dismissed for want of removal of office objection. For the reasons stated in the Misc. application, delay in removing the office objections is condoned and the appeal is restored to the file. Misc. application is disposed of accordingly.
3. Subject to removal of office objections by August 9, 2018, place this appeal for admission on August 10, 2018.

Sd/-
Justice J. P. Devadhar
Presiding Officer

05.07.2018
Prepared & Compared by
PTM